

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.**  
**CA. NO. 16/242/12**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017**

**NAME OF THE COMPANY: M/s. United Food Pvt Ltd.**

**SECTION OF THE COMPANIES ACT: 621A**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**Present:** None

**ORDER**

The filing of the GNL-1 vide SRN-B45144235 is under objection. None is present on behalf of the petitioner. Let the service report be awaited in addition to the fresh steps being taken by the Bench Officer. To come up on 10.04.2017.

  
**(Ina Malhotra)**  
**Member Judicial**